

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 31.07.2012

OA No. 456/2010

Mr. P.N. Jatti, counsel for applicant.

Mr. Ram Gopal Khinchi, counsel for respondents.

At the request of learned counsel for the applicant, put up the matter on 17.08.2012 for hearing.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

K. S. Rathore

(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat

17.8.2011

Mr. P. N. Jatti, counsel for applicant

Mr. R. G. Khinchi - Counsel for respondents -

Heard the learned counsel for the parties.

For the reasons dictated separately,
the OA stands disposed.

Anil Kumar

(ANIL KUMAR)
Adv. Member

K. S. Rathore

(JUSTICE K.S. RATHORE)
Judg. Member

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH

Jaipur, this the 17th day of August 2012

ORIGINAL APPLICATION No. 456/2010

CORAM:

HON'BLE MR. JUSTICE K.S.RATHORE, MEMBER (JUDL.)
HON'BLE MR. ANIL KUMAR, MEMBER (ADMV.)

Babu Lal
s/o Shri Kajoria
r/o Q.No.393 D, AEN Colony,
Phulera, presently working as
Gateeman O/o the Station Superintendent,
Phulera.

... Applicant

(By Advocate: Shri P.N.Jatti)

Versus

1. Union of India through General Manager, North West Railway, Jaipur
2. Divisional Railway Manager, North West Railway, Jaipur
3. Senior Divisional Personal Officer, NWR, Jaipur
4. Senior Divisional Commercial Manager-6, NWR, Jaipur
5. Naresh Kumar Meena s/o Shrilal Meena, Regional Training Centre, Udaipur
6. Shilendra Singh Gehlot s/o Gopal Singh, Khalasi
7. Mithu Sharma s/o Ganesh Chand Sharma, Khalasi
8. Trilok Chand Jatav s/o Panna Lal, PMP
9. Alok Kumar, Gateman

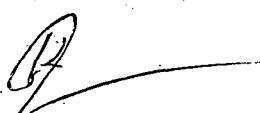
10. Sanjeev Kumar s/o Moola Ram, Gateman
11. Rajesh Dubey s/o Jata Shanker Dubey, PMP
12. Arjun Sharma s/o Rajendra Sharma, TI Khalasi
13. Ram Kishore Soni s/o Chandermal, Call Boy
14. Pappu Kumar s/o Satyendra Ram, Khalasi
15. Mothu Ram s/o Ramchandra, Khalasi
16. Gyan Chand s/o Ramji Lal, Gateman
17. Dharmendra Kumar Sofel, PMP
18. Vinod Kumar s/o Lala Ram, P.Man
19. Jai Prakash Meena, Khalasi
20. Virendra Kumar, Gateman
21. Surendra Kumar Banthla s/o Jagannath, Gateman
22. Ratan Lal Bansiwal s/o Nathulal, PMP.

... Respondents

(By Advocate : Shri R.G.Khinchi)

ORDER (ORAL)

The learned counsel appearing for the respondents submits that the controversy involved in the present OA is squarely covered by the order dated 31.7.2012 passed by this Tribunal in OA No.486/2010, Ram Charan Nagar vs. Union of India and ors, which is not opposed by the learned counsel appearing for the applicant and the respective parties pray that the matter may be disposed of in the light of the order passed by this Tribunal in OA No.486/2010, in



the case of Ram Charan Nagar vs. Union of India and ors on
31.7.2012.

2. In view of the submissions of the respective parties, in the light of the order passed by this Tribunal in OA No.486/2010 on 31.7.2012, the present OA is dismissed being devoid of merit with no order as to costs. The order dated 31.7.2012 passed in OA No.486/2012 be treated as part of this order.

Anil Kumar
(ANIL KUMAR)

Admv. Member

K. S. Rathore
(JUSTICE K.S.RATHORE)
Judl. Member

R/